

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 232 of 2014 & IA 369 of 2014

**Dated : 1<sup>st</sup> December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Pune Power Development Pvt. Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Deepa Chawan  
Mr. Ravindra Chile  
Mr. H.S. Jaggi

Counsel for the Respondent(s) : Ms. Srishti Govil for R-2 & 3

**ORDER**

The learned counsel for the Respondent No. 2 & 3 undertakes to file reply by 15.12.2014.

Post the matter on **12<sup>th</sup> January, 2015.**

In the meantime, rejoinder, if any, may be filed.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

vt/jps